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THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated - 19-09 -2018



PROCEEDINGS

Judicial Department - Transfer of Sheristadars in Manjeri Judicial District - Orders issued.

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ORDER NO. B1(B) - 2482/2018

1. **Smt.C.Rasiya**, Senior Superintendent, District Court, Manjeri is transferred and posted as Sheristadar, Sub Court, Manjeri.

2. **Sri. D.S.Henry Devadas**, Sheristadar, Sub Court, Manjeri is transferred and posted as Senior Superintendent, District Court, Manjeri.

The order shall come into force with immediate effect.



( By Order )

  
K. Haripal  
Registrar ( Subordinate Judiciary )

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (2 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl. Chief Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L )  
The Director of Public Relations, Thiruvananthapuram.  
The District Judge, Manjeri  
The Officers and the courts concerned.  
The Private Secretary to the Chief Justice, High Court.  
The Confidential Assistants to the Registrar General & Registrar (Subordinate Judiciary),  
High Court.  
The I.T Section, High Court (for uploading in the High Court Website )  
The Administrative Records Section, High Court ( 2 copies )

Copy submitted to

The Honourable Mr. Justice P.D. Rajan